GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 526. TO BE ANSWERED ON WEDNESDAY, THE 16TH SEPTEMBER, 2020.

STARTUP INDIA SEED FUND

526. SHRI JAYADEV GALLA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the status of Startup India Seed Fund proposed by the Ministry;
- (b) whether the Scheme has been taken before the Cabinet for its approval and, if so, the details thereof;
- (c) whether Startup India Scheme has been given anything under Atmanirbhar Bharat Package;
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a): An EFC note on Startup India Seed Fund Scheme (SISFS), with a total proposed corpus of Rs. 945 Crore, has been formulated by the Department. The EFC note was circulated for Inter Ministerial consultations to the concerned Departments/Ministries. The comments/inputs received from the concerned Departments/Ministries are incorporated in the EFC Note on Startup India Seed Fund Scheme and EFC Note has been finalized.

Further, the grant of exception for the proposal of Startup India Seed Fund Scheme under clause 2(v) of DoE OM No. 42(02)PFC-I/2014 dated 04.06.2020 and the budgetary support for FY 2021-22 onwards has been solicited from Department of Expenditure.

- (b): No, sir. The proposed SISFS, with the original Cost estimates (OCE) of Rs.945 crore, shall be appraised by EFC chaired by expenditure Secretary and approved by the Commerce & Industry Minister and Finance Minister. The Schemes with OCE above Rs.1000 crore are only placed before the Cabinet/Committee of the Cabinet concerned with the Subject.
- (c) & (d): No, sir, Startups are not given any benefits separately under Atmanirbhar Bharat package.